

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/BB/2017	-	For filing objections	Rule 6 of IB	Impact Safety Glass Works Pvt Ltd Vs SBI

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **RAJESH S.**
ADVOCATE
8123976974

Soured Creditor
SBI

Rajesh

2. S. Jayalakshmi, Adv
For KSP & CO, Company
Secretaries UP
8940597002

For Applicant/
Corporate debtor

[Signature]

ORDER

Counsel for Petitioner is present. Counsel for Financial Creditor/SBI is also present. Counsel for Petitioner filed memo for withdrawal of Petition. Counsel for Financial Creditor/SBI requested time to file objections. List it on 13/02/2018.

[Signature]
Member (T)

[Signature]
Member (J)